

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1468 of 2019

IN THE MATTER OF:

Aditi Bezbaruah

...Appellant

Versus

Kamalesh Kumar Singhania & Anr.

...Respondents WITH

Company Appeal (AT) (Insolvency) No. 1473 of 2019

IN THE MATTER OF:

Utpala Bezbaruah

...Appellant

Versus

Kamalesh Kumar Singhania & Anr.

...Respondents

Present:

For Appellant : **Mr. Jyotirmoy Roy, Mr. R. B. Phookan and Ms. Neha Tandon, Advocates**

For 1st Respondent: **Mr. Pranay Agarwal, Advocate**

For 3rd Respondent : **Mr. P.K. Sachdeva, Advocate**

ORDER

21.01.2020 Post the case 'for orders' on **4th February, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

/ns/sk/